

**OFFICE OF THE DISTRICT JUDGE, GANJAM, BERHAMPUR**

Dated, the 12<sup>th</sup> April 2019

**NOTICE FOR AWARD OF TENDER**

It is notified to all concerned that after completion of the bidding process which was carried out pursuant to Auction Sale Notice published in the Odia Daily Newspaper "The Sambad" so also in the District Court Website, the Marshal vehicle bearing Regd. No. **OR-07H-9445** is hereby awarded to the highest bidder i.e. **Shri Mithunu Pradhan**, S/o: Santosh Kumar Pradhan, R/o: Kalasuta, PO: Landajuali, Ganjam.

The successful bidder is requested to take possession of the vehicle after total payment of tendered price within 7 days of announcement of award of tender.

NB: The District Judge, Ganjam, Berhampur reserves every right to recall or revoke any Order or Term & Conditions thereof in the interest of Justice, if necessary.

*Sd/- B.P. Routray*  
**District Judge,  
Ganjam, Berhampur**

Memo No. 518<sup>(20)</sup> / dated 12.04.19

Copy forwarded to the System Officer, District Court, Berhampur. He is instructed to upload the Notice in the official Website of the District Court, Berhampur forthwith.

Copy to the Notice Board, District Court, Berhampur for general citation.

*[Signature]*  
**Registrar,  
Civil Courts, Berhampur**